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Notice

By virtue of an affidavit sworn before **Notary Public BALIGUDA** on Dated **24th April 2024**, I, **Mr. RAMESH CHANDRA MAHARANA**, Address **AT-NUASAH, PO/PS-BALIGUDA, DIST-KANDHAMAL** have changed my **Son's** name from **“SAWAN MAHARANA”** to **“RUDRANSH MAHARANA”**. Henceforth, **He** shall be known as **“RUDRANSH MAHARANA”** for all purposes.

**RAMESH CHANDRA
MAHARANA**